

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION 5073
ANSWERED ON 24.03.2026

E-GRAM SWARAJ PORTAL

5073. SHRI MAHENDRA SINGH SOLANKY:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
DR. MANNA LAL RAWAT:
SHRI VIJAY BAGHEL:
SHRI DAMODAR AGRAWAL:
SHRI BHARTRUHARI MAHTAB:
SHRI GOPAL JEE THAKUR:
SMT. HIMADRI SINGH:
SHRI ANANTA NAYAK:
SHRI CHAVAN RAVINDRA VASANTRAO:
DR. BHOLA SINGH:
SHRI BHOJRAJ NAG:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI MANOJ TIWARI:
SHRI SHANKAR LALWANI:
MS KANGNA RANAUT:
SMT. SANJNA JATAV:
SHRI P P CHAUDHARY:
SHRI SUDHEER GUPTA:
SHRI SUKHJINDER SINGH RANDHAWA:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI JAGADISH SHETTAR:
SHRI AVIMANYU SETHI:
SHRI NALIN SOREN:
SHRI JUGAL KISHORE:
SMT. SMITA UDAY WAGH:
SHRI KHAGEN MURMU:
SHRI RODMAL NAGAR:
SMT. APARAJITA SARANGI:
SHRI HARIBHAI PATEL:
SHRI JANARDAN MISHRA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) the percentage and total number of Gram Panchayats in the country that have been onboarded onto the e-Gram Swaraj portal, State/UT and district-wise including Uttar Pradesh, Maharashtra, Jharkhand, J&K, M.P. and Jalgaon, Dewas and Shajapur districts of Pali Lok Sabha Constituency;

(b) whether the real-time accounting, planning and work-monitoring modules of the portal have been fully operationalised in all district and States/Union Territories including

Madhya Pradesh, Odisha, Rajasthan, Punjab, Jammu and Kashmir, Durg and Bemetara, Dumka districts of Jharkhand, Chhattisgarh, Bharatpur and Pali Lok Sabha Constituencies;

(c) if so, the details of utilisation of these modules by Gram Panchayats, including number of works planned, approved and monitored through the digital platform, State/UT and district-wise;

(d) whether integration of the portal with the Public Financial Management System (PFMS) and other central databases has been completed to enable end-to-end tracking of funds and expenditures; and

(e) if so, the measurable improvements observed in financial transparency, monitoring at Panchayat level timely fund utilisation and public access to Panchayat-level information, State/UT and district-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) As on 19.03.2026, 2,52,742 (97.68%) Gram Panchayats, out of a total of 2,58,730 Gram Panchayats have been onboarded on the eGramSwaraj platform. The state wise data, including Uttar Pradesh, Maharashtra, Jharkhand, Jammu and Kashmir, Madhya Pradesh, is provided at **Annexure**. The district wise data regarding onboarding status of Gram Panchayats, including Jalgaon, Dewas, and Shajapur (under Pali Lok Sabha Constituency) is available on eGramSwaraj Portal and can be accessed at <https://egramswaraj.gov.in/pfmsDashboardNew.do>.

(b) & (c) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting, budgeting and work progress monitoring. These modules are operational across States/UTs, including Madhya Pradesh, Odisha, Rajasthan, Punjab, Jammu and Kashmir, and districts such as Durg, Bemetara, Dumka, as well as areas under Chhattisgarh, and Parliamentary Constituencies such as Bharatpur and Pali. State wise details are placed at **Annexure**. The district wise data is available on eGramSwaraj Portal and can be accessed at <https://egramswaraj.gov.in/pfmsDashboardNew.do>.

(d) Yes, Sir. The eGramSwaraj portal has been integrated with the Public Financial Management System (PFMS) to enable seamless, end-to-end tracking of funds and expenditures at the Gram Panchayat level. This integration facilitates:

- Real-time transfer of funds by Panchayat
- Transparent accounting and tracking of expenditures
- Improved financial discipline and auditability

Further, the portal is integrated with other relevant systems/databases such as Bharat Sanchar Nigam Limited (BSNL), the India Meteorological Department (IMD), and BHASHINI to enhance data consistency and improve governance outcomes.

(e) The integration and operationalisation of the eGramSwaraj portal have resulted in measurable improvements, including:

- Enhanced financial transparency through real-time accounting and public visibility of Panchayat transactions
- Improved monitoring of works via geo-tagging and online progress tracking
- Timely utilisation of funds due to direct transfer and reduced procedural delays
- Increased public access to Panchayat-level information through digital platforms

State wise measurable indicators on these parameters are placed at **Annexure**. The district wise data is available on eGramSwaraj Portal and can be accessed at <https://egramswaraj.gov.in/pfmsDashboardNew.do>

Annexure

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 5073 answered on 24.03.2026 regarding 'e-Gram Swaraj Portal'.

State wise Adoption Status of eGramSwaraj for FY 2025-26

S.No.	State Name	Village Panchayat and Equivalent	Village Panchayat onboard (eGS - PFMS)	Village Panchayats & Equivalent With Online Payment	Payment Approved (Rs. in Cr.)	Total No. of Development Plans uploaded by GPs during Plan Year 2025-26	Number of Activities Taken Up during Plan Year 2025-26
1	Andhra Pradesh	13327	13320	13032	1485	13320	891401
2	Arunachal Pradesh	2108	2108	1509	52	2093	87923
3	Assam	2663	2189	2112	481	2243	112656
4	Bihar	8054	8054	8048	2695	8053	580616
5	Chhattisgarh	11692	11687	11337	761	11648	644990
6	Goa	191	191	117	19	191	9282
7	Gujarat	14619	14596	13878	1676	14563	558473
8	Haryana	6227	6227	6029	950	6221	246797
9	Himachal Pradesh	3615	3615	3577	357	3607	234050
10	Jharkhand	4345	4345	4275	401	4344	323797
11	Karnataka	5949	5949	5938	1871	5940	411311
12	Kerala	941	941	938	462	941	74437
13	Madhya Pradesh	23011	23011	22258	2129	22970	1141812
14	Maharashtra	28002	27934	26541	3512	27904	1750255
15	Manipur	3175	161	113	2	161	21227
16	Meghalaya	0	0	0	0	0	
17	Mizoram	855	841	817	147	808	6691
18	Nagaland	1312	984	0	0	0	
19	Odisha	6794	6794	6786	1814	6794	155219
20	Punjab	13236	13233	12450	1591	13231	45644
21	Rajasthan	13128	11184	10798	2130	11173	209418
22	Sikkim	199	199	197	25	199	3102
23	Tamil Nadu	12482	12482	12442	1537	12393	157188
24	Telangana	12760	12679	11684	431	12131	117419
25	Tripura	1194	1194	1192	159	1193	38040
26	Uttarakhand	7817	7792	7102	391	7766	60512
27	Uttar Pradesh	57695	57693	57668	12248	57678	451024
28	West Bengal	3339	3339	3337	2114	3337	256602
Total Count		258730	252742	244175	39441	250902	8589886